

Complaint for Non-Treatment of HIV Patient

3947. SHRI C.P.M. GIRIYAPPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that many Government hospitals are refusing to treat HIV positive cases;

(b) whether any complaints in this regard has been received;

(c) if so, the details thereof; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) No such complaint in this regard had been received from the Central Government Hospitals.

(c) Does not arise.

(d) All Government hospitals in the country have been instructed to treat HIV patients, without discrimination.

Oil Refinery Project at Paradeep

3948. SHRI PRITHVIRAJ D. CHAVAN:
SHRI GIRIDHAR GAMANG:
PROF. P.J. KURIEN:
SHRI ARJUN SETHI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the oil refinery project proposed to be set up at Paradeep as a joint venture of Indian Oil Corporation and Kuwait Petroleum Corporation has not been cleared by the Cabinet so far inspite of its obtaining technical and environment clearance and signing of MOU;

(b) if so, the reasons for the delay;

(c) the estimated cost of the project;

(d) whether there is any proposal to shift this project from Eastern region to Southern region; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) Government has approved the proposal of IOC to set up a 9 MTPA refinery at Abhaychandarpur in Orissa in Joint Venture with Kuwait Petroleum Corporation (KPC), at an estimated cost of Rs. 8270 crores including foreign

exchange component of Rs. 2484 crores (May 1998 Prices). The IOC equity contribution in the project would be upto Rs. 860 crores.

(e) Does not arise.

[Translation]

Chief Ministers Conference

3949. SHRI RAGHUVANSH PRASAD SINGH :
SHRI A. GANESHAMURTHI :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether a Conference of Chief Ministers and Ministers of Food was held during 1997;

(b) if so, the details of issue discussed therein; and

(c) the action taken thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) Yes, Sir. A conference of Chief Ministers and Ministers of Food, of the States/UTs was held on 30th September, 1997 to review the implementation of Targetted Public Distribution System (TPDS).

(b) and (c) The main issues discussed in the Conference were the allocation of foodgrains to the States/UTs, entitlement of families below poverty line (BPL) and poverty estimates. In the Conference broad consensus emerged on the following issues:

(i) The allocation of foodgrains to the States may be reviewed on the basis of their need. Additional allocations over and above TPDS quota may be made at subsidised rates applicable to families above poverty line (APL); and

(ii) While the allocation for the BPL families may be increased, there should be no reduction in the allocation to the APL families.

The following action has been taken on these issues:

(i) With effect from 1.12.1997 the additional allocations are being made to the States/UTs at APL prices keeping in view the availability of stocks in the Central Pool and constraints of food subsidy;

(ii) There is no proposal to reduce allocation to APL families. The present level of allocation for BPL families is maintained in view of the constraints of stocks of foodgrains as well as the high level of subsidy involved.